NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1423/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Ultratech Cement Limited

V/s

Shah Group Builders Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. Jayesh Nishar Proprietos-ilb. Adv. for the Respondent: JAMIL MANTION Adv-fr 1-12-

ORDER

CP No. 1423/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

As both the parties have reported that they will explore the possibilities for settlement, list this matter for reporting settlement on 14.11.2017.

_Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)